

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 115/05/2019C.P./260/8/2017P K NAIK

-V/S-

G MOHAN KUMAR ITEM NO:46 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. P. R. J. Dash

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>Mr. P. R. J. Dash, Ld. Counsel for the respondents is present and heard. He submitted that the order of this Tribunal has been complied with as mentioned in the show cause filed by the respondents. The representation of the applicant is disposed of by the speaking order dated 24.04.2017 (Annexure-R/1 to the show cause).</p>
	<p>Copy of this order is communicated on 16.08.2018 to the applicant which shows that the order of this Tribunal has been subsequently complied.</p>
	<p>Accordingly, the C.P is dropped and notices are discharged.</p>
	<p>Copy of this order be handed over to Ld. Counsel for the respondents.</p>
<p>( SWARUP KUMAR MISHRA) MEMBER (J)</p>	<p>( GOKUL CHANDRA PATI) MEMBER (A)</p>

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